

Free Trade Zones in their states. Required information in the prescribed proforma have been received from these State Govts. including the Govt. of West Bengal. The Govt. have however not yet taken a decision regarding setting up of the more Free Trade Zones and their future locations.

#### Advances Made to Handloom Weavers

10422. SHRI C. CHINASWAMY : Will the Minister of FINANCE be pleased to state :

(a) what is the total amount of advances made to handloom weavers under the composite loan scheme during the financial year 1981-82 ; and

(b) the total amount to be advanced under the composite loan scheme and the amount actually advanced during the said financial year ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) As per the quick estimates of the Reserve Bank, the artisans, village and cottage industries and small industrial units requiring not more than Rs. 25,000 had from public sector banks outstanding advances amounting to Rs. 310.3 crores involving 6.3 lakhs borrowal accounts as of the end of December 1982. This group include handloom weavers.

Data are not separately available regarding advances made to handloom weavers under the Composite Loan Scheme.

#### Delay in Implementation of Projects in Public Sector

10423. SHRI RAJESH KUMAR SINGH :

SHRI DAULAT RAM SARAN:

Will the Minister of FINANCE be pleased to state :

(a) what is overall delay in the implementation of the approved projects in the public sector stating the nature of the projects delayed, the period for which the projects have been delayed and the extent of escalation in their cost as a result of delay in their implementation ;

(b) what are the major reasons for delay in the implementation of these projects ;

(c) how many of the industrial licences given to the public sector for investment in backward areas have so far been implemented and what are the reasons for the non-implementation of the remaining licences ; and

(d) the steps contemplated by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) The information is contained in Public Enterprises Survey, 1981-82, Volume-I, page-113 (Statement No. 11.1) laid on the Table of the House on the 25th February, 1983.

(b) Although the specific reasons for delay in individual projects differ from project to project, some major causes for delay in the implementation of projects are ;

- (i) Time taken in awarding contracts ;
- (ii) Delay in delivery of imported as well as indigenous equipment ;
- (iii) Time lag in development of infrastructural facilities ;
- (iv) shortage of power and scarce materials ;
- (v) Selection of consultants ; and
- (vi) Inaccurate estimates of time and cost aspects of project implementation.

(c) A statement showing the details of industrial licences granted to Central Public Sector Undertakings for setting up of units in backward areas during 1981 and 1982 is annexed.

(d) Various steps have been taken to improve project monitoring through modern management techniques and improved project formulation. Government are also devoting special attention to speedier development of infrastructure like power, transport etc. so that these do not hinder project implementation. A high level Committee on Monitoring of Execution and Expeditious Completion of Major Projects is periodically reviewing the progress of important projects under implementation,

## STATEMENT

## STATEMENT SHOWING THE DETAILS OF INDUSTRIAL LICENCES GRANTED TO CENTRAL PUBLIC SECTOR UNDERTAKINGS FOR SETTING UP OF UNITS IN BACKWARD AREAS DURING THE YEARS 1981 AND 1982

| Sl No. | Name of the Undertaking and Type of IL                   | Location                        | Item of Manufacture and Capacity   | IL No. and Date                               | Whether implemented or not |
|--------|--|---------------------------------|--|---|----------------------------|
| 1/19   | Hindustan Organic Chemicals Ltd., Maharashtra (SE)       | Kulaba<br>Maharashtra           | (i) Ortho Nitro Chlorobenzene = 760 tns.<br>(exis) = 2815 tns. (after expn.)<br>(ii) Para Nitro Chlorobenzene = 1520 tonnes<br>(exis.) = 6185 tonnes (after expn.) | CIL : 3/81<br>dt. 3.1.81                      | Not available              |
| 2/297  | Hindustan Organic Chemicals Ltd., Maharashtra (NA)       | Kulaba<br>Maharashtra           | Butene — diol = 1,500 tonnes   | CIL : 246/81<br>dt. 25.8.81<br>(661/76-IL)    | -do-                       |
| 3/418  | Bongaigaon Refinery & Petrochemicals Ltd.; Assam (SE)    | Bongaigaon<br>Goalpara<br>Assam | Polyester staplefibre = 20,000 tns.<br>(exis.) = 30,000 tonnes (after expn.)   | CIL : 339/81<br>dt. 20.11.81<br>(1274/80-IL)  | -do-                       |
| 4/429  | Hindustan Latex Ltd., Trivandrum (COB)                   | Trivandrum<br>Kerala            | Methanol (By product) = 7,000 tns.<br>(exis.) = 10,500, tonnes (after expn.)<br>Meteorological Balloons = 45,000 nos.  | IL : 72/81<br>dt. 21.11.81<br>(22/81-COB)     | -do-                       |
| 5/446  | Indian Telephone Industries-Ltd., Bangalore (NA)         | Rai Bareli<br>U.P.              | Electro-mechanical common control cross bar switching equipments (ICP systems) 2,00,000 lines  | CIL : 373/81<br>dt. 15.12.81<br>(13/81-Comp.) | -do-                       |
| 6/107  | Indian Oil Corporation Ltd., (R & P Div.) New Delhi (NA) | Midnapore<br>West Bengal        | Cylinder oil base stock (Bright Stock LVI) = 15,000 tones  | CIL : 109/82<br>dt. 19.3.82                   | Under implementation       |
| 8/261  | Bharat Aluminium Co. Ltd., New Delhi (SE)                | Bilaspur M.P.                   | Aluminium Wire Rods = 25,000 tns.<br>(addl.) = 35,000 tonnes (after expn.)   | CIL : 238/82<br>dt. 22.7.82<br>(679/76-IL)    | -do-                       |
| 9/394  | H.M.T. Ltd., (Watch Div.) Bangalore (NU)                 | Kamrup. Distt.<br>Assam         | Miniature Button Type Battery Cells = 3 mill, nos.   | CIL : 331/82<br>dt. 24.11.82<br>(84/81-Comp.) | Not implemented            |